

No. 1386 on the 7th April, 1961 and and state:

(a) whether a copy of the report of the committee set up for the standardisation of the curricula in the Railway Technical Training Schools will be laid on the Table; and

(b) which of its recommendations have been accepted and implemented?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) It will take sometime before the 337 recommendations made by the Committee are examined, decisions taken and implemented by the Railways.

Train Accident at Katihar

2295. Shri Assar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a serious train accident was averted on the 30th June, 1961 morning at Katihar station when two trains faced each other on the same track;

(b) if so, the details thereof;

(c) whether Government have made any inquiry as to how the two trains came on the same track facing each other; and

(d) if so, whether any person was held responsible for this and the action taken against him?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). On 30-6-1961 at about 04.15 hours, 34 Up Passenger train was received at Katihar station on North-east Frontier Railway, on the line which was already occupied by 33 Down Passenger train. The Driver of 34 Up Passenger train controlled his train at a distance of about 100 yards from the engine of 33 Down passenger and thus averted an accident.

(c) and (d). According to the findings of the Enquiry Committee, the

averted collision occurred due to the failure of human element. The officials held responsible are being dealt with.

Rice and Wheat from U.S.A.

2296. Shri P. G. Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the purchase price of rice and wheat imported by India from U.S.A. and Burma in the years 1959-60 and 1960-61 respectively;

(b) whether the above imported foodgrains are being distributed to the public at lower rates than the imported price; and

(c) what is the price fixed by Government?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) The total cost, inclusive of freight, handling etc., of rice and wheat imported from U.S.A. and Burma during 1959-60 and 1960-61 are approximately as under:—

Country & Grain	Years	
	1959-60 Rs. per md.	1960-61 Rs. per md.
U.S.A. Wheat	14.04	14.01
U.S.A. Rice (Long grain)	23.86	24.01
Burma Rice (Coarse)	19.14	18.87

(b) Yes.

(c) The selling prices of f.o.r. destination are as under:—

Wheat	Rs. 14 - per maund
Burma Rice (Coarse)	Rs. 16 - per md.
U.S.A. Rice (Long grain)	Rs. 22 - per md.

Agriculturists from U.S.A.

**2297. { Shri Radha Raman:
Shri Shree Narayan Das:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether some batches of young farmers from the U.S.A. have arrived

or will arrive in India and stay in Indian villages for some months; and

(b) if so, the number of young farmers to be included in each batch, duration of stay and the work they will be assigned to do and the agency at State and village level that is to deal with them?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). A group of 4 young farmers (3 boys and 1 girl) is expected to arrive in October, 1961. According to the Young Farmers Association who have sponsored the visit, they will spend 4 months with different farm families, sharing their day to day life and participating in their work. They will also suggest simpler and better methods of agriculture to the local units of the Association.

Passenger Amenities

2298. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Railways be pleased to state:

(a) whether Government propose to provide any amenities to passengers and Railway staff on the Bhatinda-Hindumalkot Section during 1961-62.

(b) if so, the details thereof; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) *Passenger amenities.*

- (i) Shellamac flooring on passenger platform at Gidder Baha.
- (ii) Flush type latrines at Abohar.
- (iii) New station building at Kilanwall.

Staff amenities:

Flush type latrines in the Guards and Drivers running room at Abohar.

(c) Does not arise.

Surplus Agricultural families of Kerala

2299. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Kerala State Government have approached the Central Government for help in settling surplus agricultural families from Kerala in other parts of the country;

(b) if so, what are the possibilities of such settlement; and

(c) whether Government of India have taken any specific steps in this regard?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (c). In the Second Five Year Plan, a provision of Rs. 49 lakhs was made for schemes for resettlement of landless agricultural workers from one State in another. Accordingly, all the State Governments were asked to submit suitable schemes for necessary financial assistance. In response, a scheme envisaging resettlement of 1,000 families of landless agricultural workers was received from the erstwhile Travancore Cochin State involving a total expenditure of Rs. 39 lakhs. Preference was for resettlement in Mysore and Assam, but the land required for the purpose could not be found in these States. After discussions with the Governments of Kerala and Madhya Pradesh, a scheme for the resettlement of 250 families in the Bhopal Region of Madhya Pradesh was approved by the Government of India and an amount of Rs. 1,83,350 was sanctioned on 11.7.1957 for resettlement of 50 families during 1957-58. The scheme could not, however, be implemented as a suitable site could not be located by the Government of Madhya Pradesh in the Bhopal Region. In October, 1958, the State Government offered some lands in the districts of Guna and Shivpuri.